

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 30/59/14
CA. NO.

CORAM:



PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE COMPANY: Mr. M.A. Penjwani Vs. M/s. Alfa Impex Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

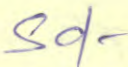
S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ARUSHI GUPTA	Adv.	For Resp. 1 and 5	
2.	PRATEEK KOHLI	Adv.	FOR PETITIONER	

ORDER

Ld. Counsel for the Respondents submits that she has already filed additional sets of the paper book, while the petitioner's counsel states that he shall be filing the same during the course of the day.

Request for adjournment is being made on behalf of the respondent. Last opportunity is being given to the parties to ensure that final arguments are addressed on the next date of hearing.

To come up on 06.07.2017.



(S.K.Mohapatra)
Member Technical



(Ina Malhotra)
Member Judicial